

National Company Law Tribunal  
Allahabad Bench  
Allahabad

85(14(1)/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2016.

NAME OF THE COMPANY: M/s M. V. Ployplast Ltd.

SECTION OF THE COMPANIES ACT: u/s 14 of Companies Act.

Sl. No.	Name	Designation	Representation	Signature
1.	CA Anandesh Puri	AR		Anandesh Puri
2.				

Order dated 15.12.2016

85/14(1)/ALD/2016 M/s M.V. Ployplast Ltd.

Application is filed and objections are not received by the office from any quarter including Creditors, Government Agencies and Public. The matter is to be listed on 19.01.2017 with the direction to the Company to produce original minutes of the meeting of the AGM, the proof of service of notice of AGM on all the members and the relevant record for our scrutiny.

List on 19.01.2017.

  
SH.V.S.R. AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 15.12.2016